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proclaimed part II of the Extradition Act to be in force and effect witii regard to India as of 31st October, 1985.

- (b) The Govt, of India will now be able to seek extradition of persons convicted or charged with offences in India committed after 31st Octo ber, 1985, who are found to be in Canada.
- (c) The Govt, of India will take appropriate action under this arrange ment.

### Review of personal records of Delhi Police Personnel

1974. SHRI VIRENDRA VERMA :

> SHRI SATYA PRAKASH MALAVIYA:

Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether a committee headed by the Police Commissioner, Delhi had recently reviewed the records of the Police personnel to weed out undesirable elements who might be having links with extremists or the underworld; and
  - (b) if so, what is the result thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF STATES (SHRI P. A. SANGMA): (a) and (b) None has been retired in Delhi Police for having links with the extremists. However, the service records of all the police officers/men who have completed 55 years of age or 30 years of service have been scrutinised by the Review Committee. As a result of this review, 2 Inspectors, 14 Sis, 12 ASIs, 3 Constables were ordered to be prematurely retired on 21-9-85. They were retired on the basis of their record and their reputation of integrity.

## Resentment amongst I.S.S. Personnel

1975. DR. C. SILVERA:
SHRI G. VARADARAJ:
SHRI M. KADHARSHA:
Will the PRIME MINISTER be

pleased to state:

- (a) whether it is a fact that there is resentment among the Indian Statistical Service Personnel over stagnation at senior level;
- (b) wheather it is also a fact that Deputy Directors and Officers in equivalent grades have been waiting for higher promotion for a number of years
- (c) if so, the number of ISS Deputy Directors and other equivalent Officers in each Ministry at present and since when they have been functioning against the posts;
- (d) whether there is any proposal under Goverment's consideration to man the senior positions in the Economic Ministries with the Indian Statistical Service Personnel.
  - (e) if so, the details thereof; and
- (f) if the answer to part (d) above be in the negative the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI AJIT KUMAR PANJA):
(a) and (b) Representations have been received from time to time from individual officers and ISS association seeking better promotional prospects in all Grades of ISS and in particular from Grade III (Deputy Director).

In respect of Grade III, an Officer has to put in 6 years of service before promotion to the next higher grade. There are a few officers in Grade III who have put in this minimum service and are eligible for consideration for promotion.

- (c) Information in respect of ISS Officers in Deputy Director's and other equivalent posts carrying statistical functions in various Ministries are being collected and will be placed on the Table of the House.
- (d) to (f) The ISS is meant to cater to the statistical requirements of the Government and , whatever posts have been offered by Ministries/

Departments for encadrement in the ISS have been so encadred. A proposal is also under consideration to encadre posts above Grade I of ISS (Rs. 1800—2000) carrying statistical functions in various economic and other Ministries in suitable Grades of the ISS.

### Promotion of Indian Statistical Service Personnel

1976. DR. C. SILVERA : SHRI G. VARADARAJ : SHRI M. KADHARSHA :

Will the PRIME MINISTER be pleased to state:

- (a) in which year the officers of XI batch of Indian Statistical Service were promoted;
- (b) whether the XII and XIII batches of I. S. S. officers are due for promotion; and
- (c) if so, the reasons for delay in their promotion and by when they are likely to be promoted?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI AJIT KUMAR PANJA): (a) 1984

- (b) As per existing rides of ISS, XII batch of Grade IV officers be came eligible for consideration for promotion to Grade III in September,ig85. The XIII batch officers are not yet eligible.
- (c) Grade IV officers will be considered for promotion to Grade III of the ISS as soon as the seniority list of Grade IV officers, which is presentiy *sub-judice* in the Supreme Court ceases to be so.

# Government-Mizo-National Front talks

1977. SHRI SUKOMAL SEN : SHRI KALPNATH RAI : SHRI KAPIL VERMA :

Will the Minister of HOME

### AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to the report published in the Statesman of the 28th September, 1985 under the caption "Setback to Centre's talks with Laldenga";
- (b) if so, what are *the* details of the ongoing talks between Government and Mizo National Front Chief on the issue of Mizoram; and
- (c) whether it is a fact that the MNF Chief has expressed his intention to go back to London?

THE MINISTER OF STATE 1 N THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU): (a) Yes, Sir.

(b) and (c) Talks are still continuing. It would public interest to disclose any details at this stage.'

### Promotion of IAS/EPS Officers

- 1978. DR. SHYAM SUNDAR MOHAPATRA: Will the PRIME MINISTER be pleased to state:
- (a) the names of IAS officers who have been empanelled as Joint Secretary, but who have not served as District Magistrate or Deputy Commissioner in a district;
- (b) the names of IPS officers who have been promoted as Joint Secretary, but who have not served as Superintendent of Police in a district; and
- (c) the names of IAS officers who are presently working in the Central Government in Delhi and have not served as District Magistrates so far?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION VSHRI P. CHIDAMBARAM): (a) and '(b) A minimum period of service as District Megistrate/Deputy Commissioner in the case of an IAS officer and a